

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A. 135 of 1996.  
( C.O. No. 3225-W/84 )

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.  
HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

Debasis Choudhury

Vrs.

Union of India & Ors. (E. Rly)

For applicant : None.

For respondents : Mrs. U. Sanyal, Counsel.

Heard on : 24.9.97.

Ordered on : 24.9.97.

O R D E R

B.C. Sarma, AM.

1. When the matter was called for the second time today at 2-41 p.m. none appears for the applicant. The applicant himself was also not present. We find that after the matter was transferred from the High Court a notice was issued on the applicant on 17/6/97 but none appeared for the applicant.

2. None has appeared for the applicant on two last consecutive occasions. We are thus satisfied that the applicant is no longer interested in pursuing the matter. Accordingly, it is dismissed for default without passing any order as to costs.

Mrs. Sanyal, 1d. Counsel, appears for the respondents.

  
MEMBER (J)

  
MEMBER (A)